

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-52/2006/3556/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong, Diphu.

Dated Guwahati, the 2<sup>nd</sup> May  
April, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. DJKA/2023/3632 dated 28.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 29.04.2023 till the morning of 01.05.2023**. The next seniormost Judicial Officer shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/3557/A, dated** , 02-05-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
Sd/-